

Defective Case Register from 2025-02-10 to 2025-02-10

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-MATA/5463/2025	MANAS RANJAN DASH	2025-02-10	16-PETITION/APPEAL NOT IN TIME Period of Delay 160 days
2	D-WP(C)/5445/2025	SUKANTA KUMAR MISHRA	2025-02-10	1.Paragraphs not serially marked in the writ petition. 2.page no not correctly marked in the index in serial no 12.
3	D-WP(C)/5439/2025	SUKANTA KUMAR MISHRA	2025-02-10	1. Index not signed by the filing advocate. 2.paragraphs not serially marked in the writ petition.
4	D-ABLAPL/4195/2025	PRAKASH KUMAR DALAI	2025-02-10	Name of lower pending court not mentioned in cause title.
5	D-BLAPL/4285/2025	BIPLAB KUMAR DASH	2025-02-10	As per standing order no-3 dated 9.7.24 the name of the victim/informant mentioned in the petition copy.Then S.R will be made.
6	D-WP(C)/5397/2025	KAJAL SATYAVRATY DEVESH	2025-02-10	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Declaration left bank .A,fee of Rs 4.40 paise to be paid .
7	D-ABLAPL/4134/2025	ASHIS RANJAN MOHANTY	2025-02-10	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
8	D-WP(C)/5669/2025	LALIT KUMAR MAHARANA	2025-02-10	1.Page nos.23 25 27 to 30 32 34 not neat and legible.
9	D-WP(C)/4172/2025	DR.PURUSOTTAM CHULI	2025-02-10	Page nos 1 to 22 not legible .
10	D-BLAPL/3553/2025	SURYAKANTA DWIBEDI	2025-02-10	Honble Court not tally with Rejection order and cause title.Page marking not tally with Index and book mark.
11	D-CMP/5126/2025	GOPINATH MISHRA	2025-02-10	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1 . In affidavit in place of father name husband name is furnished . 2 .Impugned order date furnished in cause title appears to be not correct
12	D-ABLAPL/3885/2025	BIBHUTI BHUSAN NANDA	2025-02-10	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Page 38 and 39 not proper arranged.As per FIR PS case and G.R case not tally with Petition.
13	D-ABLAPL/4202/2025	JYOTIRMAYA SAHOO	2025-02-10	1. Year of the F.I.R. under Annexure-1 does not tally with Date Chart.
14	D-ABLAPL/4198/2025	JAYADEBA BEHERA	2025-02-10	Name of informant should not be mentioned as per standing order.Put up for further SR.
15	D-OTAPL/5311/2025	TUSHAR KANTI SATAPATHY,SR.S.C	2025-02-10	Subject code not furnished in the cause title.

16	D-ABLAPL/4212/2025	SAMBIT BISWAL	2025-02-10	20-VERNACULAR CERTIFICATE NOT FURNISHED.
17	D-BLAPL/4205/2025	JYOTIRMAYA SAHOO	2025-02-10	Address of the petitioner in cause title not tally with rejection order.
18	D-BLAPL/4209/2025	JYOTIRMAYA SAHOO	2025-02-10	Date of rejection order, not correct in index
19	D-WP(C)/5330/2025	SAROJ KUMAR PADHI	2025-02-10	Annexure-4 and 5 not attested as true copy.
20	D-BLAPL/4054/2025	SATYABRATA SAHOO	2025-02-10	Page no 14 not found.Date not mentioned in the v.nama.
21	D-BLAPL/4106/2025	OM PRAKASH SARAN	2025-02-10	Honble Court not tally withe Rejection order and cause title.
22	D-ABLAPL/4214/2025	SANJIT MISHRA	2025-02-10	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Page nos.10 and 11 not legible.2.Petitioner No. 2 not executed in V.nama.
23	D-WP(C)/5511/2025	SASMITA MOHAPATRA	2025-02-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 30-OTHER DEFECT (IF ANY) 1.The name of the petitioners in index not correctly furnished. 2.Mobile numbers of all the counsel in vakaltnama not furnished.
24	D-ABLAPL/4171/2025	SOUBHAGYA SWAIN	2025-02-10	Synopsis and date chart not mentioned in the Index.
25	D-WP(C)/5451/2025	DURGESH NARAYAN RATH	2025-02-10	Age of the Petitioner No 4 12 and 15 not furnished.
26	D-BLAPL/4216/2025	PRATAP KUMAR NAYAK	2025-02-10	4-AFFIDAVIT/VERIFICATION NOT PROPER. Authorization to swear affidavit on behalf of the petitioner not furnished in affidavit
27	D-BLAPL/4112/2025	AKSHAYA KUMAR SAHOO	2025-02-10	P.S number not tally with cause title and first para of the petition copy.
28	D-ABLAPL/4213/2025	SAPAN KUMAR LENKA	2025-02-10	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. Year of the 2(a)CC Case on cause title does not tally with the Prayer.
29	D-WP(C)/5506/2025	PRATIK DASH	2025-02-10	1.Date of order mentioned in cause title and prayer portion of writ petition appears to be wrong.2.Opp.party No.1 is not represented through
30	D-CRLMC/4075/2025	CHEERA RANJAN SATAPATHY	2025-02-10	1. GR case number not correctly furnished in synopsis AND para no.2
31	D-CRLREV/4237/2025	SURYAKANTA DWIBEDI	2025-02-10	Put up for S.R. after filing of C.Copy of both the courts judgement.
32	D-BLAPL/4119/2025	KARANAKAR GAYA	2025-02-10	This may be registered as a CRLA.
33	D-BLAPL/4135/2025	AMIT KUMAR SAA	2025-02-10	As per standing order the name of victim/guardian shall not be mentioned in the Petition.

34	D-CRLA/4144/2025	NIRANJAN PANDA	2025-02-10	1.Provision of Law Not furnished in IA no 446/2025 2.Appeal memo not in proper margin
35	D-BLAPL/4200/2025	BYOMOKESH SAHOO	2025-02-10	Date of rejection order not correct in index and Book mark.
36	D-WA/5336/2025	DINESH KUMAR PANDA	2025-02-10	1. Authentication fee due on the Appellate Court Judgement Rs 2.25 /- not filed
37	D-BLAPL/4136/2025	AMIT KUMAR SAA	2025-02-10	This Case may be registred as CRLA.
38	D-CMP/5366/2025	SUSANTA KUMAR MISHRA	2025-02-10	Plaintiff no -1 not made Party in this Petition
39	D-MACA/5676/2025	ANUPAM DASH	2025-02-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Court Fee Of Rs. 4181/- is payable not paid
40	D-BLAPL/4140/2025	BIJAYA KUMAR NAYAK (3)	2025-02-10	.Petition not correctly addressed to Honorable Court
41	D-WP(C)/5625/2025	SK. ZAFARULLA	2025-02-10	Anexture-1 date of letter wrongly furnished .
42	D-WP(C)/5519/2025	DILLIP KUMAR MOHAPATRA	2025-02-10	Page no11 and 12 not neat and legible
43	D-WP(C)/5414/2025	BISWAJIT NAYAK	2025-02-10	30-OTHER DEFECT (IF ANY) Date mentioned in Annexure-3 and averment of writ petition does not tally with book mark index and index of writ petition.
44	D-CMP/5327/2025	SMITA RANJAN PATNAIK	2025-02-10	Pages no-49 to 55 and 57 are not legible
45	D-WP(C)/5416/2025	DHANESWAR BEHERA	2025-02-10	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED The name of the petitioner in affidavit not correctly furnished.
46	D-WP(C)/5418/2025	DHANESWAR BEHERA	2025-02-10	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
47	D-MACA/5320/2025	BATA KRISHNA PANDA	2025-02-10	1.Court Fee Rs.7500/ payable , not paid IA filed , court fee payable not furnished
48	D-WP(C)/5421/2025	DHANESWAR BEHERA	2025-02-10	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
49	D-WP(C)/4963/2025	BIBHUTI BHUSAN PANDA	2025-02-10	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Declaring portion of the affidavit not signed by counsel.2.Affirmation portion of the affidavit not completely filled up.3.The name of the counsel in capital letters and enrollment number in last page of writ petition not furnished.4.The name of the counsel in capital letters and mobile numbers of all the counsel in vakalatnama not furnished 5.Petition not correctly addressed to Honorable Court
50	D-WP(C)/4979/2025	PRASANTA KUMAR JENA	2025-02-10	Synopsis and date charts are not correctly paginated in index.

51	D-CMAPL/5526/2025	ADV.	2025-02-10	1.C.copy of dismissal order not Filed 2. Cause Title - Ops not furnished in detail
52	D-MACA/5321/2025	PRASANTA KUMAR MAHALI	2025-02-10	16-PETITION/APPEAL NOT IN TIME 1.Period of Delay 246 days
53	D-WP(C)/5346/2025	SUKANTA KUMAR MISHRA	2025-02-10	1.Date of annex.9 mentioned in the index and petition not tally to annex.9 as annexed.
54	D-CMAPL/5555/2025	JAGANNATH BHUYAN	2025-02-10	1. Period of Delay 1416 days
55	D-WP(C)/5580/2025	ASHIS KUMAR MISHRA	2025-02-10	Rule -8 of OHC PIL Rule 2010 has not complied with
56	D-WP(C)/5516/2025	DILLIP KUMAR MOHAPATRA	2025-02-10	Legible copy of page Nos.12 to 14 20 and 21 to be filed.
57	D-WP(C)/5354/2025	SUKANTA KUMAR MISHRA	2025-02-10	1.Date of annex.9 mentioned in the index and petition not tally to annex.9 as annexed.
58	D-WP(C)/5341/2025	ABINASH PATTJOSHI	2025-02-10	1.Date charts not filed.2.Swama Padhan the petitioner No.1 in court below (Annexure-1) has not been made party. 3.Petition not correctly addressed to Honorable Court
59	D-WP(C)/54252/2024	SATYAJIT SAMAL	2025-02-10	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page_32 is missing. Annexs 9,10,and 11 are not correctly page marked.
60	D-WP(C)/5356/2025	SUKANTA KUMAR MISHRA	2025-02-10	Date of annex.9 mentioned in the index and petition not tally to annex.9 as annexed.
61	D-WP(C)/5515/2025	SUBHRANSU BHUSAN MOHANTY	2025-02-10	synopsis and date charts are not alphabetically paginated.
62	D-ABLAPL/4288/2025	RAJENDRA NARAYAN ROUT	2025-02-10	1-COURT FEE IS DEFICIENT. D.Fee of Rs.6/- not paid in the cause title.
63	D-CRLREV/3920/2025	LALITENDU BHUYAN	2025-02-10	undertaking for filing of english translation copy of hindi annexure not furnished
64	D-CMAPL/5562/2025	PRAFULLA CHANDRA DAS	2025-02-10	Blank found in Prayer
65	D-WP(C)/5443/2025	SUKANTA KUMAR MISHRA	2025-02-10	Paragraphs not serially marked in the writ petition.
66	D-WP(C)/5512/2025	ITISHREE TRIPATHY	2025-02-10	Copy not served on S.C.(C.T. and G.S.T.)
67	D-BLAPL/4252/2025	SUSMITA PATTNAIK	2025-02-10	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
68	D-WA/5459/2025	SONAK MISHRA, A.S.C.	2025-02-10	Address not properly furnished.C copy of impugned order be filed and In the petition body not mention about impugned order
69	D-ABLAPL/4185/2025	BHUBAN MOHAN BHUYAN	2025-02-10	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. As per standing order No.03 dated 09.07.2024, the name of the informant/Victim shall not be reflected in the petition. 2..Petition not correctly addressed to Honorable Court
70	D-CRLMC/4082/2025	AMITAV TRIPATHY	2025-02-10	1. Certified copy of annex-2 not filed. 2. Name of the PS PS case number GR case Name of

				Lower court not correctly furnished in prayer of the petition
71	D-WP(C)/5021/2025	RANJIT SAMAL	2025-02-10	Date of annex.2 mentioned in the index not tally to annex.2 as annexed. 2..Petition not correctly addressed to Honorable Court
72	D-MACA/5496/2025	LAKSMIDHAR KABI	2025-02-10	1.Period of Delay 15days 2.vernacular certificate not furnished in IA 3- petitioner no 2and 3 not executed in vakalatnama
73	D-CMP/5162/2025	SUSHANTA KUMAR JOSHI	2025-02-10	1.Petitioner no 6 (e) has not executed vakalatnama . 2 .Address of petitioner no .4 has not furnished in cause title .In vakalatnama name and address of all the petitioners are not furnished .
74	D-BLAPL/4224/2025	SOUMYA KANTA TRIPATHY	2025-02-10	As per index and described in para .8 of petition, annex.5- rejection order not filed . Then S.R. will be made.
75	D-WP(C)/5454/2025	KUNAL KUMAR SWAIN	2025-02-10	Hologram of Rs 50/- not affixed in VAKALATNAMA
76	D-MACA/5524/2025	GIRIJA PRASAD DUTTA	2025-02-10	1. Period of Delay 77 days
77	D-WP(C)/5440/2025	SUKANTA KUMAR MISHRA	2025-02-10	1.Paragraphs not serially marked in the writ petition.
78	D-WP(C)/5400/2025	KAJAL SATYAVRATY DEVESH	2025-02-10	Declaration left blank .A.fee of 4.40paise to be paid .
79	D-CRLMC/3862/2025	SUJAY SHANKER SINGHDEO	2025-02-10	1. Annexure number not correctly mentioned at page no.18. 2. Page no.22 not exhibited annex-4 as per the Index. 3..Subject Code Not Furnished .
80	D-CMP/5157/2025	SUSHANTA KUMAR JOSHI	2025-02-10	3-AUTHENTICATION FEE IS DEFICIENT. 4-AFFIDAVIT/VERIFICATION NOT PROPER. 1 .In prayer portion of c .m .p name of court furnished appears to be not correct . 2 . Petitioners 1(b) to 6(e) have not sworn affidavit in c .m .p and I .A . 3 .Father name of petitioner nos .1(a) to1(c) not furnished in cause title . 4 .Authentication fees of Rs .1.15 paise is deficit on annexure -2 . 5 .Opp. party name in I .A is not correct . Parties names and addresses are not filled up in vakalatnama .
81	D-WP(C)/5533/2025	PRASANTA KUMAR MOHANTY (2)	2025-02-10	3-AUTHENTICATION FEE IS DEFICIENT. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1-Authentication fees of Rs18.70p payable on c.copy Rs 2/ paid ,D.C.F.of Rs 16.70p to be paid, Rs 4.50 not paid on decree. 2- page -29 not legible 3..Petition not correctly addressed to Honorable Court
82	D-CRLMC/4043/2025	PABITRA KUMAR NAYAK	2025-02-10	3-AUTHENTICATION FEE IS DEFICIENT. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Authentication fee Rs. 1.10/- to be paid.

83	D-CRLA/4284/2025	DEEPAK RANJAN PARIDA	2025-02-10	1. Receipt showing copy on SC Vigilance not filed 2. Pages no 38 40 and 42 not legible
84	D-WP(C)/5369/2025	ARUPANANDA GOSWAMY	2025-02-10	Page No 23 and 24 of Annexure -3 not Legible. (2) Annexure -4 series not properly page marked.
85	D-MACA/5531/2025	G.P.DUTTA	2025-02-10	1. Period of Delay 62 days
86	D-CRLMC/4059/2025	AMULYA RATNA PANDA	2025-02-10	3-AUTHENTICATION FEE IS DEFICIENT. 1. Authentication fee Rs.6.60/- to be paid.
87	D-WP(C)/5384/2025	TUSHAR KANTA NAYAK	2025-02-10	DECLARATION para not properly filled up
88	D-CRLMC/4060/2025	SATYA RANJAN MULIA	2025-02-10	1. Copy of chart sheet to be filed.
89	D-FAO/4969/2025	DURGA PRASAD S.MALLICK	2025-02-10	1. Addressed of Honble C.J. not correctly furnished. 2. I.A. for stay last Page not notarized
90	D-BLAPL/4248/2025	PRANAB KUMAR PASAYAT	2025-02-10	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Deponent not correctly signed his name.2.page no.13 not neat.3.Name of the trial court not correct as per rejection order.
91	D-WP(C)/5532/2025	AMITAV TRIPATHY	2025-02-10	Original certified copy of annexure 1 not properly page marked.
92	D-MACA/5478/2025	BISHNU BRATA SINGH	2025-02-10	vernacular certificate not furnished in IA
93	D-CRLMC/4039/2025	DEBADATTA MOHANTY	2025-02-10	1. Age of the petitioner in cause title not tally with affidavit. 2. Certified copy of annex-1 and 3 not filed. 3..Names In Capital Letters Of All The Signing Advocates Not Indicated
94	D-ABLAPL/4114/2025	ANUGRAHA NARAYAN SAMANTRAY	2025-02-10	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Age not reflect in V.nama and Executant signed his name Soyana in affidavit and v.nama .
95	D-ABLAPL/4121/2025	ARIJEET MISHRA	2025-02-10	1. Counsel not signed in assesment slip. 2.Age of the petitioner nos. 3 and 4 not reflected in cause title and v.nama.
96	D-MATA/5620/2025	MANAS RANJAN BADAJENA	2025-02-10	This may be registered as RSA
97	D-BLAPL/4250/2025	SOUMYA RANJAN DAS	2025-02-10	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraphs not correct in declaration of affidavit.2.As per FIR. details date of disp.of in ,BLAPL No.2724/2024 not furnished 3..Petition not correctly addressed to Honorable Court
98	D-ABLAPL/4235/2025	SAKTI PRASAD DAS	2025-02-10	Paragraphs mentioned in Declaration is incorrect.

99	D-WP(C)/5355/2025	RASHMI KANTA ACHARYA	2025-02-10	Age of the opposite party no4 to 9 not furnished.
100	D-WP(C)/5389/2025	PABITRA KUMAR NAYAK	2025-02-10	Page no 37 not legible .
101	D-CRLMC/3847/2025	ACHYUTANANDA PATTANAIK	2025-02-10	.Subject Code Not Furnished .
102	D-BLAPL/4234/2025	DEBASHIS MITRA	2025-02-10	.Petition not correctly addressed to Honorable Court
103	D-WP(C)/2146/2025	DHANESWAR BEHERA	2025-02-10	1. In index the sl. no not correctly mentioned.2. Annexures no 2 and 3 not correctly marked and also not correctly page marked as per index of the writ petition.
104	D-RSA/5561/2025	BIBHUTI BHUSAN MISHRA	2025-02-10	C.Fee of Rs.6/- along with C.Fee of Rs.3/- on the Affidavit and Deficit Notarial Fee of Rs.20/- not Paid in both the I.As.
105	D-WP(C)/5406/2025	KAPILA CHARAN NAYAK	2025-02-10	17-REFERENCE CERTIFICATE NOT FURNISHED. Annexure -1 not legible.
106	D-ABLAPL/4315/2025	KUMAR KASHYAP	2025-02-10	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. provision not correct.2 . Authorization to swear affidavit on behalf of the petitioner not furnished in the affidavit of petition and also I.A 3..Petition not correctly addressed to Honorable Court
107	D-WP(C)/5444/2025	SUKANTA KUMAR MISHRA	2025-02-10	Paragraphs not serially marked in the writ petition.
108	D-ABLAPL/4129/2025	RAJENDRA KUMAR SAHU	2025-02-10	1-COURT FEE IS DEFICIENT. 4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Court fee of Rs.6/- not paid on the petition.2.Welfare fee of Rs.50/- not paid on V.nama.3 Paragraph no.not correctly furnished on declaration.
109	D-ABLAPL/4240/2025	SUDARSAN BEHERA	2025-02-10	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Occupation of the deponent on affidavit not furnished.
110	D-CRLMC/3997/2025	BHAKTA BHUSHAN BARIK	2025-02-10	1.Provision Of Law Not Correctly Furnished On Top Of Cause Title. 2.Age of the petitioner in cause title not furnished. 3. .Petition not correctly addressed to Honorable Court
111	D-ABLAPL/4148/2025	DEEPAK KU SAHOO	2025-02-10	. Annexure-2 not marked in page no.8.
112	D-BLAPL/4063/2025	SUSHANTA HARICHANDAN	2025-02-10	.Petition not correctly addressed to Honorable Court
113	D-ABLAPL/4317/2025	ARUN KUMAR DAS (1)	2025-02-10	.Petition not correctly addressed to Honorable Court
114	D-ABLAPL/4236/2025	ROHIT RANJAN RAY	2025-02-10	.Petition not correctly addressed to Honorable Court

115	D-CRLMC/4254/2025	DEVASHIS PANDA	2025-02-10	.Receipt Showing Serv.copy To E.D. not Filed.
116	D-WP(C)/5479/2025	SANGRAM KUMAR SINGH	2025-02-10	.Petition not correctly addressed to Honorable Court
117	D-BLAPL/4228/2025	SARBESWAR SAHOO	2025-02-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. As per rejection order under Annexure-5,in T.R.Case No.46/2024 does not tally with Synopsis and petition.
118	D-CRLREV/4170/2025	RAJESWAR HOTA	2025-02-10	State Govt. not made a party
119	D-WP(C)/5488/2025	DIGAMBAR SETHI	2025-02-10	.Petition not correctly addressed to Honorable Court
120	D-ABLAPL/4222/2025	AMULYA PRASAD NAYAK	2025-02-10	G. R.no. not furnished in synopsis and petition and sl. no. in page no.7 not proper. 2.D.C.fee of Rs. 50/- to be paid for HBMW.fund. in V.nama.
121	D-BLAPL/4062/2025	ASIT KUMAR OTTA	2025-02-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED .Petition not correctly addressed to Honorable Court
122	D-WP(C)/5410/2025	SWAPNA KUMAR OJHA	2025-02-10	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
123	D-WP(C)/5360/2025	ARUPANANDA GOSWAMY	2025-02-10	Sl. no 8 not marked in the index .2. In Paragraphs, Sl no 9 and 11 repeated twice
124	D-BLAPL/4229/2025	NITYANANDA MOHAPATRA	2025-02-10	1. Page nos.10 and 12 not neat and legible.
125	D-WP(C)/5403/2025	KAJAL SATYAVRATY DEVESH	2025-02-10	Declaration left blank .A.fee of Rs4.40 paise to be paid .
126	D-RSA/5643/2025	SOURAV SUMAN BHUYAN	2025-02-10	1. Court Fee Rs.2984.25 Payable Not Paid.
127	D-BLAPL/4133/2025	ARYA TRIPATHY	2025-02-10	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 13 16 40 47 and 50 not legible.The name of parties not mentioned in the V>Nama.
128	D-BLAPL/4230/2025	AMIT KUMAR DAS	2025-02-10	1. Copy of the interim bail order and rejection order not filed.
129	D-WP(C)/5441/2025	SUKANTA KUMAR MISHRA	2025-02-10	Paragraphs not serially marked in the writ petition
130	D-WP(C)/5489/2025	TAPAN KUMAR BISWAL	2025-02-10	Advocates for the petitioner have signed the V Nama without date.
131	D-WP(C)/5408/2025	BIKRAM CHANDRA GHADAI	2025-02-10	.Subject Code incorrectly Mentioned
132	D-ABLAPL/4281/2025	PRAVASH CHANDRA JENA	2025-02-10	As per standing or.no.3 dtd.9-7-2024, name of the victim / informant shall not be reflected in the petition.
133	D-WP(C)/5358/2025	ARUPANANDA GOSWAMY	2025-02-10	4-AFFIDAVIT/VERIFICATION NOT PROPER.

				Paragraph no 9 and 11 repeated twice.2. Fathers name not mentioned in the affidavit, but Husbands name wrongly mentioned. 3.Paragraphs no wrongly mentioned in the declaration part of the affidavit.
134	D-BLAPL/4255/2025	SUSMITA PATTNAIK	2025-02-10	1.Page nos.10 and 11 not neat.
135	D-WP(C)/5492/2025	PRASANTA KUMAR MOHANTY (2)	2025-02-10	.Subject Code incorrectly Mentioned
136	D-WP(C)/5409/2025	RAMA CHANDRA JENA	2025-02-10	L.T.I of petitioner not attested .
137	D-ABLAPL/4275/2025	PRAVASH CHANDRA JENA	2025-02-10	As per standing order no.3 dtd. 9-7-2024, name of the victim / informant shall not be reflected in the petition.
138	D-WP(C)/5359/2025	ARUPANANDA GOSWAMY	2025-02-10	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Sl no 8 not marked in the index .2. In paragraph, Sl. no 9 and 11 repeated twice. 3.Fathers name not mentioned but Husbands name wrongly mentioned.
139	D-BLAPL/4241/2025	BHARAT BHUSAN ROUTRAY	2025-02-10	1. Page no.29 not available on record.2. As per rejection order,the name of the Lower Court does not tally with petition.
140	D-WP(C)/5491/2025	TAPAN KUMAR BISWAL	2025-02-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Advocates for the petitioner have signed the V Nama without date.
141	D-WA/5502/2025	SUDEEP KUMAR SARANGI	2025-02-10	Put up for SR after filing of certified copy of impugned order
142	D-ABLAPL/4276/2025	PRAVASH CHANDRA JENA	2025-02-10	As per standing order no.3 dtd. 9-7-2024, name of the victim/ informant shall not be reflected in the petition.
143	D-BLAPL/4244/2025	LALATENDU SAMANTARAY	2025-02-10	1. Page nos.78 80 and 82 not neat and legible.
144	D-WP(C)/5690/2025	ANINDYA KUMAR MISHRA	2025-02-10	Rule 8 of Orissa high court PIL Rules not complied
145	D-WP(C)/5494/2025	BHABANI PRASAD MOHANTY	2025-02-10	IA not correctly addressed to Honorable Court.
146	D-ABLAPL/4279/2025	PRAVASH CHANDRA JENA	2025-02-10	As per standing order no.3 dtd. 9-7-2024, name of the prosecutrix /informant shall not be reflected in the petition.
147	D-RSA/5675/2025	KEDAR KUMAR DASH	2025-02-10	8-CAUSE TITLE NOT IN ORDER. 1.D.C.Fee of Rs.31100/- to be Paid 2.Not properly addressed.3.Appellant No-5 not executed the V.Nama.and not Party in the Lower Appellate Court.
148	D-WP(C)/5393/2025	JANAKI KANTA MAHAPATRA	2025-02-10	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
149	D-BLAPL/4253/2025	SUSMITA PATTNAIK	2025-02-10	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED

150	D-ABLAPL/4016/2025	KSHIROD KUMAR ROUT	2025-02-10	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the affidavit.
151	D-WA/2677/2025	AKSHAYA KUMAR NAYAK	2025-02-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
152	D-ABLAPL/4231/2025	SOUBHAGYA KUMAR DASH	2025-02-10	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. As per cause title FIR. title of party not tally with affidavit and v.nama. party signed her name kabita Rout in stead of Roul.
153	D-WP(C)/5780/2025	AKSHAYA KUMAR JENA	2025-02-10	14-NOT PROPERLY INDEXED. Index not page marked
154	D-CONTC/5169/2025	ADV.	2025-02-10	REFERENCE CERTIFICATE NOT MADE
155	D-WP(C)/5442/2025	SUKANTA KUMAR MISHRA	2025-02-10	Paragraphs not serially marked in the writ petition.
156	D-ABLAPL/4102/2025	PRATAP CHANDRA MISHRA	2025-02-10	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 14-NOT PROPERLY INDEXED. As per petition index not properly arranged.Page no. 15 not neat. Rajendra ku. mohanty executed V. nama not mentioned in cause title.
157	D-CONTC/5217/2025	SATYA NARAYAN MISHRA 4	2025-02-10	Code NOT CORRECT
158	D-ABLAPL/4280/2025	PRAVASH CHANDRA JENA	2025-02-10	As per standing order no.3 dtd 9-7-2024, name of the prosecutrix / informant shall not be reflected in the petition.
159	D-WP(C)/5452/2025	PRABODHA CHANDRA NAYAK	2025-02-10	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
160	D-WP(C)/4853/2025	NIBEDITA MOHANTY	2025-02-10	1. Annexure-2 not marked in page no 20. 2. page no55 not neat and legible. 3.Petition not correctly addressed to Honorable Court
161	D-ABLAPL/4263/2025	RAKESH BEHERA	2025-02-10	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos. 9 and 10 partly neat.
162	D-CONTC/5196/2025	ADV.	2025-02-10	COPY OF CONTC ORDER NOT FILED 2.PAGE NO.11 NOT AVAILABLE
163	D-WP(C)/5404/2025	SUSANTA KUMAR LENKA	2025-02-10	Page no 26 and 27 not legible .
164	D-MSA/5343/2025	AFRAAZ SUHAIL	2025-02-10	1-COURT FEE IS DEFICIENT. D.C.F. of Rs 6/ to be paid. 2.not correctly addressed in appeal and IA.
165	D-ABLAPL/4161/2025	ASUTOSH TRIPATHY	2025-02-10	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.

				11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 9 not partial neat.D.Fee of OSBC Rs.50/- not paid.
166	D-MATA/5305/2025	SWAYAMPRAVA DASH	2025-02-10	1. Period of Delay 54 days 2. being aggrieved not furnished in petition, 3. good ground not furnished and not furnished certificate.
167	D-ABLAPL/4259/2025	JAYADEBA BEHERA	2025-02-10	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 14-NOT PROPERLY INDEXED. Page 9 not neat.
168	D-WP(C)/5401/2025	KAJAL SATYAVRATY DEVESH	2025-02-10	Declaration left blank .A.fee of rs 4.40 paise to be paid .
169	D-WP(C)/5297/2025	KARUNAKAR RATH	2025-02-10	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED. Page no. 14 not completely scanned.Name of parties and signature not furnished in undertaking. 2..Receipt Showing Serv.copy To cg not Filed.
170	D-MSA/5465/2025	AMIT PATTNAIK	2025-02-10	Code not correctly furnished
171	D-ABLAPL/4058/2025	SAILABALA JENA	2025-02-10	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no 10 11 14 15 and 18 not neat.
172	D-CRLMC/4163/2025	SUJATA JENA	2025-02-10	.C.copy of Annex-1 not filed.
173	D-BLAPL/3575/2025	SIDDHANT SARANGI	2025-02-10	The name of Trial Court furnished in the cause title appears to be incorrect.

DEFECTIVE REPORT LIST

**DEFECTIVE REPORT OF 10-02-2025 (CASES FILED
BEFORE 2024)**

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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